

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3741**  
TO BE ANSWERED ON 22.12.2015

**Ground Level Ozone**

3741. SHRI HUKUM SINGH:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the rising ground level ozone in the country;
- (b) if so, the details thereof and the reasons therefor; and;
- (c) the remedial measures taken/being taken by the Government to contain the rise in ground level ozone in the country?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) The Ozone level monitoring is conducted by Central Pollution Control Board at 04 locations in Delhi, 02 locations in Bangalore, 02 locations in Chennai and 02 locations in Lucknow. The average of eight hourly values is given below:-

City	Ozone Concentration $\mu\text{g}/\text{m}^3$ (Average of Eight Hourly values)			
Delhi	Location / Year	2012	2013	2014
	DMS, Shadipur	32	27	31
	NSIT, Dwaraka	28	32	33
	DTU,	58	47	23
	ITO	39	41	34
Bangalore	BTM	48.3	27.2	33.7
	BWSSB	38.0	40.1	25.3
Chennai	IIT	19.0	100.4	34.5
	Alandur	10.1	18.1	25.2
Lucknow	Lal Bagh	55.33	84.75	25.82
	Aliganj	51.05	56.99	30.63

The ozone levels have not exceeded the norms of  $100 \mu\text{g}/\text{m}^3$  for eight hourly average at any locations except one at IIT, Chennai during the last three years.

(c) The ozone formation is the result of primary pollutants and a number of measures have been taken to control the precursors pollutants like  $\text{NO}_x$ , Volatile Organic Compounds (VOC),

Hydrocarbons (HC), etc. The measures being taken by the Government to control pollution *inter alia* include;

- Notification of National Ambient Air Quality Standards (2009), envisaging 12 pollutants;
- Formulation of regulations / statutes;
- Setting up of monitoring network for assessment of ambient air quality;
- Introduction of cleaner / alternate fuels like gaseous fuel (CNG, LPG), ethanol blend etc. replacing petrol and diesel;
- Promotion of public transport network of metro, buses, e-rickshaws etc.;
- Promotion of cleaner production processes;

Taking note of the gravity of air pollution, the Government has taken concrete more measures as listed below:

- Launching of Clean India Mission (Swachh Bharat Abhiyan);
- Draft rules for handling and management of municipal wastes including construction and demolition waste rules notified for comments of stakeholders;
- National Air Quality index launched by the Prime Minister in April, 2015 starting with 14 cities;
- Implementation of Bharat Stage IV norms in the 63 selected cities and universalization of BS-IV by 2017;
- Ministry of Road Transport and Highways on 27.11.2015 issued two Draft Notifications issued for advancing the implementation time lines to 2019 for BS- V and 2021 for BS-VI for comments of stakeholders;
- Banning of burning of leaves, biomass, municipal solid waste in Delhi;
- Levying environment compensation charge on goods vehicles entering Delhi;
- Regular co-ordination meetings being held at official and ministerial level with Delhi and other State Governments within the National Capital Region (NCR) and Punjab;
- Short-term plan has been reviewed and long-term plans have been formulated by states to mitigate pollution in NCR;
- Stringent industrial standards have been formulated and notified for public/stakeholder's comments; standards for sugar industry have been finalized;
- Government is giving high priority for public partnership in lane discipline, car pooling, vehicle maintenance, pollution under control certification, action against visibly polluting vehicles etc.;
- Out of 3386 major industries, 1782 industries have installed on-line continuous (24x7) monitoring devices; others are in process of installing;
- New standards for thermal power plants have been issued for gazette notification;
- Directions under section 18(1) (b) of The Air (Prevention and Control of Pollution) Act, 1981 being issued to enforcing agencies; and
- Construction of peripheral eastern and western expressways to divert non-destined vehicles.

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